

[Mr. Speaker]

on the Table of the House, it is in the hands of the House and we can get these reports discussed, not only the first report, but also the second report and the Ramanadapuram riots.

**Shri B. S. Murthy:** Thank you.

**Shri Jaipal Singh (Ranchi West—Reserved—Sch. Tribes):** Now, Sir, for the first time a new excuse is being brought forward to put off this debate. It has been bad enough to put it off when there is a constitutional duty on the part of the Special Officer to report to the President and for that report to be submitted to us. In the past, never once has the question of the reaction of the States been raised either to expedite the debate on it or to delay it. We are not concerned with the reaction of the States. Those reactions can be embodied in the next report. Our debate will relate to the report itself. Therefore, I do submit that it is a very lame excuse for doing us out of something in which the entire House is deeply interested. The sooner we debate it and the longer the hours, the better.

**Mr. Speaker:** I shall fix a date as early as possible. I request the hon. Minister to lay the report as soon as possible on the Table of the House. Both will be taken together. Matters relating to Ramanadapuram riots and those persons who have suffered can also be allowed. I shall try to consider the advisability of extending the time which is normally allowed to this by a few more hours.

**Shri Sonavane (Sholapur—Reserved—Sch. Castes):** There two reports are being considered and discussed together. Last time one day was allotted for the report of 1955. Now, the 1956 report is also to be considered. Thus two days should be given plus some more time for the discussion of Ramanadapuram incidents. Ramanadapuram incidents should be treated separate from the discussion of the report. Some such

arrangement should be arrived at. I request that you will be pleased to consider that.

**Mr. Speaker:** I will consider.

#### PAPER LAID ON THE TABLE

##### ANNUAL REPORT OF THE COAL BOARD

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** I beg to lay on the Table a copy of the Annual Report of the Coal Board for the year 1956-57. [Placed in Library. See No. LT-358/57].

#### BUSINESS ADVISORY COMMITTEE

##### ELEVENTH REPORT

**Sardar Hukam Singh (Bhatinda):** I beg to move:

"That this House agrees with the Eleventh Report of the Business Advisory Committee presented to the House on the 15th November, 1957."

**Mr. Speaker:** I shall now put this motion to the House.

*The motion was adopted.*

#### PAPERS LAID ON THE TABLE

##### REPORT OF THE MAGISTERIAL ENQUIRY INTO THE EXPLOSION AT KATPADI AND REPORTS OF INSPECTORS OF EXPLOSIVES INTO OTHER EXPLOSIONS, ETC.

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** With your permission, Sir, I beg to lay on the Table of the House a copy of each of the following documents:

- (1) Report of the Magisterial Enquiry into the explosion at Katpadi, ordered by the State Government of Madras. [Placed in Library. See No. LT-360/57].